

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Notice

Dated: 03.12.2022

It is notified for information of all the concerned that to bid farewell to Hon'ble Mr. Justice Ali Mohammad Magrey, Chief Justice, High Court of J&K and Ladakh on His Lordship's demitting the office, a Full Court reference is scheduled to be held on the 7th December, 2022 at 03:45 P.M. in the Hon'ble Chief Justice's Court room at Jammu. The learned Advocate General will deliver a farewell address on behalf of the Members of the Bar of UT of Jammu and Kashmir & UT of Ladakh to which Hon'ble the Chief Justice will respond.

By Order.

(Sanjeev Gupta)
Registrar General

Dated: 03.12.2022

No: 41909-39/RG

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr/Mrs. Justice _____;
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar (IT), High Court of J&K and Ladakh, Jammu;
6. Member Secretary, J&K Legal Services Authority, Jammu;
7. Registrar Inspection, High Court Wing Jammu;
8. Principal District & Sessions Judge, Jammu;
9. Registrar Judicial, High Court Wing Jammu/Srinagar;
10. Joint Registrar (Judicial)/Protocol, High Court Wing Jammu/Srinagar;
11. Joint Registrar (Inspection), High Court Wing Srinagar;
12. Private Secretary to the Advocate General;
..... for information and necessary action.
13. I/C NIC, High Court of J&K and Ladakh, for information and to get the same uploaded on the official website of the Hon'ble High Court.
14. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.

Registrar General